

No. 32

THURSDAY, 29 JULY 2021
11.30 A.M.

1. **QUESTIONS**

(1)POSTPONED STARRED QUESTIONS TO BE ORALLY ANSWERED

a. Postponed Starred Question No.9A tabled by Shri Digambar Kamat, Leader of Opposition regarding 'State Election Commission' (originally slated for answer on 25-03-2021) to be orally answered.

b. Postponed Starred Question No.1B tabled by S/Shri Vinoda Paliencar, Jayesh Salgaonkar, and Vijai Sardesai, MLAs' regarding 'Compensation for damage to crops due to natural calamities' (originally slated for answer on 26-03-2021) to be orally answered.

(2) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(3)POSTPONED UNSTARRED QUESTIONS TO BE LAID ON THE TABLE

a. Postponed Unstarred Question No.008 tabled by Shri Rohan Khaunte, MLA regarding 'Police Personnel' (originally slated for answer on 25-03-2021) to be laid on the Table.

b. Postponed Unstarred Question No.53 tabled by Shri Rohan Khaunte, MLA regarding 'Compensation to farmers' (originally slated for answer on 26-03-2021) to be laid on the Table.

(4) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table. .

2. **OBITUARY REFERENCES**

SPEAKER to make the following Obituary References of the sad demise of the following former Members of this House:-

1. **FORMER SPEAKER/MINISTERS/LEGISLATORS**

i.Late Shri Hassan Haroon Shaikh, former Speaker of the Goa Legislative Assembly of the State of Goa, former Minister for Health, Revenue, Inland Waterways, Town and Country Planning, Law and Judiciary, Industries, Legislative

Affairs and former legislator of Fourth, Fifth, Sixth Legislative Assembly of Goa, Daman and Diu and First and Third Legislative Assembly of the State of Goa representing Mormugao Constituency.

ii.Late Shri Somnath Zuwarkar, former Minister for Transport, Co-operation, Civil Supplies, Official Language, Public Grievances, Inland Water Transport and former legislator of First, Second and Third Legislative Assembly of the State of Goa representing Taleigao Constituency.

iii.Late Shri Vinayak Naik, former legislator of First Legislative Assembly of the State of Goa representing Tivim Constituency.

iv.Late Shri Prof. Gopalrao Mayekar, former Member of Parliament, Ex-Minister for Education, Public Health and Public Works, writer, thinker, educationist and recipient of the prestigious Kala Academy award.

3. PAPERS TO BE LAID ON THE TABLE

1. DR.PRAMOD SAWANT, Chief Minister to lay the following on the table of the House:

A.The Goa Goods and Services Tax Act, 2017.

(i)Tax Notifications

1. Notification No.38/1/2017-Fin(R&C(187), dated 04/01/2021 published in the Extraordinary Official Gazette No.3, Series I, No. 40, dated05/01/2021.
2. Notification No. 38/1/2017-Fin(R&C)(188)/1051, dated 20/01/2021published in the Extraordinary Official Gazette No.3, Series I, No. 43,dated 25/01/2021.
3. Notification No. 38/1/2017-Fin(R&C189) dated 20/01/2021, published in the Extraordinary Official Gazette, Series I, No.43, dated 21/01/2021.
4. Notification No. 38/1/2017-Fin(R&C190) dated 20/01/2021, published in the Extraordinary Official Gazette, Series I, No.43, dated 21/01/2021.
5. Notification No. CCT/26-2/2020-21/68/2319 dated 27/01/2021, published in the Extraordinary Official Gazette, Series II, No. 43, dated 27/01/2021.
6. Notification No. 38/1/2017-Fin(R&C191) dated 12/03/2021, published in the Extraordinary Official Gazette No. 3, Series I, No. 50 dated15/03/2021.
7. Notification No. CCT/26-2/2020-21/69/2668 dated 11/03/2021, published in the Extraordinary Official Gazette, Series II, No. 50, dated 12/03/2021.
8. Notification No. 38/1/2017-Fin(R&C192) dated 24/03/2021, published in the Extraordinary Official Gazette No, 2, Series I, No. 52, dated30/03/2021.
9. Notification No. 38/1/2017-Fin(R&C193) dated 12/05/2021, published in the Extraordinary Official Gazette, Series I, No. 7, dated 17/05/2021.
- 10.Notification No. 38/1/2017-Fin(R&C(194)/1403 dated 25/05/2021,published in the Extraordinary Official Gazette, Series I, No. 8, dated 26/05/2021.
- 11.Notification No. 38/1/2017-Fin(R&C(195)/1404 dated 25/05/2021,published in the Extraordinary Official Gazette, Series I, No. 8, dated 26/05/2021.
- 12.Notification No. 38/1/2017-Fin(R&C196/1405 dated 25/05/2021,published in the Extraordinary Official Gazette, Series I, No. 8, dated 26/05/2021.

13. Notification No. 38/1/2017-Fin(R&C)(197)/1406 dated 25/05/2021 published in the Extraordinary Official Gazette, Series I, No.8, dated 26/05/2021.
14. Notification No. 38/1/2017-Fin(R&C)(198)/1407 dated 25/05/2021 published in the Extraordinary Official Gazette, Series 1. No. 8, dated 26/05/2021.
15. Notification No. 38/1/2017-Fin(R&C)(199)/1408 dated 25/05/2021, published in the Extraordinary Official Gazette, Series I, No. 8, dated 26/05/2021.
16. Notification No. CCT/26-2/2020-21/70/303 dated 12/05/2021, published in the Extraordinary Official Gazette No. 3, Series II, No. 6, dated 12/05/2021.
17. Notification No. CCT/26-2/2020-21/71/304 dated 12/05/2021, published in the Extraordinary Official Gazette No 3, Series II, No. 6, dated 12/05/2021.
18. Notification No. 38/1/2017-Fin(R&C)(200)/1469 dated 09/06/2021, published in the Extraordinary Official Gazette No. 3, Series I, No. 11, dated 14/06/2021.
19. Notification No. 38/1/2017-Fin(R&C)(202)/1494 dated 16/06/2021, published in the Extraordinary Official Gazette, Series I, No. 12, dated 17/06/2021.
20. Notification No. 38/1/2017-Fin(R&C)(203)/1495 dated 16/06/2021, published in the Extraordinary Official Gazette, Series I, No. 12, dated 17/06/2021.
21. Notification No. 38/1/2017-Fin(R&C)(204)/1496 dated 16/06/2021, published in the Extraordinary Official Gazette, Series I, No. 12, dated 17/06/2021.
22. Notification No. 38/1/2017-Fin(R&C)(205)/1497 dated 16/06/2021, published in the Extraordinary Official Gazette, Series 1, No. 12, dated 17/06/2021.
23. Notification No. 38/1/2017-Fin(R&C)(206)/1498 dated 16/06/2021. 2021, published in the Extraordinary Official Gazette, Series I, No. 12, dated 17/06/2021.
24. Notification No. 38/1/2017-Fin(R&C)(207)/1499 dated 16/06/2021, published in the Extraordinary Official Gazette, Series I, No. 12, dated 17/06/2021.
25. Notification No. 38/1/2017-Fin(R&C)(208)/1500 dated 16/06/2021, published in the Extraordinary Official Gazette, Series I, No. 12, dated 17/06/2021.
26. Notification No. 38/1/2017-Fin(R&C)(209)/1501 dated 16/06/2021, published in the Extraordinary Official Gazette, Series I, No. 12, dated 17/06/2021.
27. Notification No. 38/1/2017-Fin(R&C)(210)/1502 dated 16/06/2021, published in the Extraordinary Official Gazette, Series I, No. 12, dated 17/06/2021.
28. Notification No. CCT/26-2/2020-21/72/608 dated 07/06/2021 published in the Extraordinary Official Gazette, Series II, No.10, dated 08/06/2021.
29. Notification No. CCT/26-2/2020-21/73/609 dated 07/06/2021 published in the Extraordinary Official Gazette, Series II, No.10, dated 08/06/2021.
30. Notification No. 38/1/2017-Fin(R&C)(211)/1596 dated 08/07/2021, published in the Extraordinary Official Gazette No. 3, Series I, No. 15, dated 09/07/2021.

(ii) Rate Notifications

1. Notification No. 38/1/2017-Fin(R&C)(01/2021-Rate) 1427, dated 02/06/2021, published in the Extraordinary Official Gazette No. 2, Series I, No. 09, dated 02/06/2021.
2. Notification No. 38/1/2017-Fin(R&C)(02/2021-Rate) 1428, dated 02/06/2021, published in the Extraordinary Official Gazette No. 2, Series I, No. 09, dated 02/06/2021.
3. Notification No. 38/1/2017-Fin(R&C)(03/2021-Rate) 1429, dated 02/06/2021, published in the Extraordinary Official Gazette No. 2, Series 1, No. 09, dated 02/06/2021.

4. Notification No.38/1/2017-Fin(R&C04/2021-Rate)1530, dated23/06/2021, published in the Extraordinary Official Gazette, Series I, No. 13, dated 24/06/2021.
5. Notification No.38/1/2017-Fin(R&C05/2021-Rate)1531, dated23/06/2021, published in the Extraordinary Official Gazette, Series I, No. 13, dated 24/06/2021.

a.The Goa Value Added Tax Act, 2005

(i) Tax Notifications

1. Notification No. 4/5/2005-Fin(R&C(158)/1093, dated 04/02/2021,published in the Official Gazette No. 3, Series I, No. 45, dated05/02/2021
2. Notification No. 38/1/2017-Fin(R&C159)/1094, dated 04/02/2021,published in the Official Gazette No. 2, Series I, No. 45, dated04/02/2021.
3. Notification No. CCT/12-9/2020-21/2201 dated 12/01/2021, published in the Official Gazette, Series II, No. 42, dated 14/01/2021.
4. Notification No. CCT/12-2/2020-21/2887, dated 30/03/2021,. Published in the Official Gazette No. 3, Series II, No. 52, dated 30/03/2021

B. Outstanding Guarantee Statement as on 31/03/2021 under Goa State Guarantees Act, 1993.

C. Annual Report 2019 of the Goa State Information Commission, Department of Information and Publicity.

2. SHRI. MANOHAR AZGAONKAR, Dy. Chief Minister/ Minister for tourism to lay the following on the table of the house:

- a.** The Goa, Daman and Diu Registration of Tourist Trade Rules (Amendment) 2021 and Corrigendum.

3. SHRI.NILESH CABRAL, Minister for Law & Judiciary to lay the following on the table of the House:

a).Laying of Rules / Regulations/ Sub- rules/ bye- laws on the table of the house. (41 notifications.) (Department of Environment and Climate Change):

1. Guidelines for constitution of Goa State Pollution Control Board in terms of section 4(1) and (2) of the Water (Prevention and Control of Pollution) Act, 1974.
2. Constitution of North and South Goa Teams for preparation of Zonal Master Plan for the Ecologically sensitive zones.
3. Details of Authority issued under the Noise Rules, 2000; (February, 2020).
4. Draft Notification Bondvol Lake & Addendum to the said draft notification.
- 5 .Details of Authority issued under the Noise Rules, 2000;(June, 2020)
6. Constitution of Technical Committee & Grievance Committee for Wetland Rules, 2017.
7. Notification on Approved Fuel & Prohibited Fuel.
8. Notification pertaining to Noise Monitoring Systems.
9. Corrigendum pertaining to Bondvol Lake.
10. Recruitment Rules pertaining to Goa State Pollution Control Board.
11. Details of Authority under the Noise Rules, 2000; (September, 2020)
12. Appointment of Auditors for the Goa State Pollution Control Board (GSPCB) for the year 2019-2020.

13. Notification regarding Categorisation and Noise Mapping.
14. Notification regarding Fire Crackers in the year 2020;
15. Extension of date of Prohibition of Pet Coke and Furnace Oil for 6 months. ie. 30/06/2020.
16. Constitution of State Crisis Group and also constitution of North and South Goa District Crisis Group.
17. Recruitment Rules for the Chairman and Member Secretary of Goa State Pollution Control Board, 2020.
18. Extension of tenure of the present GSPCB Committee for period of three months w.e.f. 15-12-2020.
19. Draft Notification identifying Wetlands in Goa .
20. Corrigendum to the above mentioned Recruitment Rules pertaining to GSPCB.
21. Extension of tenure of Committees of Khazan lands/Fishermen Community/Mangrove Ecosystem.
22. Extension of tenure of Committees of Khazan lands/Fishermen Community/Mangrove Ecosystem upto 31/12/2020.
23. Details of Authority under the Noise Rules, 2000; (January, 2021)
24. Constitution of Goa State Wetland Authority (GSWA), 2021;
25. Notifying 15 days of festive occasion in Goa for the purposes of the Noise Rules, 2000.
26. Notification regarding re-constitution of State Eco Sensitive Zone Monitoring Committee (SESZMC).
27. Fishery Planning Committee (FPC).
28. Constitution of Sub-committees to assist the Fishery Planning Committee (FPC).
29. Comprehensive Plan for Fisherman Community living in CRZ areas.
30. Order regarding creation of posts in GSPCB.
31. Corrigendum and addendum regarding GSPCB RRs issued on 09/09/2020 & 07/01/2021.
32. Extension of GSPCB Committee tenure w.e.f. 01/04/2021.
33. Superseding the earlier notification dated 17/03/2021 and extension of GSPCB Committee tenure w.e.f. 15/03/2021.
34. Constitution of State Eco-Sensitive Zone Monitoring Committee, 2021.
35. Extension of Fishermen Planning Committee & sub-committees to assist the Fishermen Planning Committee (FPC) upto 30/09/2021.
36. Extension of GSPCB w.e.f. 15/06/2021.
37. Appointment of Government Analyst for Goa Air Rules.
38. Appointment of Government Analyst for Goa Water Rules.
39. Empanelment of agencies for installation /Maintenance of STP/ETP by GSPCB.
40. Prohibition of use of Petcoke & Furnace Oil for a further period of 6 months from 31/12/2021.
41. Details of Authority for the purpose of Noise Rules, 2000.

4. SHRI. CHANDRAKANT KAVLEKAR, Dy. Chief Minister/ Minister for Factories & Boilers to lay the following Notifications on the table of the House:

- a) Order under Section 65 of the Factories Act, 1948, Official Gazette Series II No.11 dated 10.06.2021
- b) Notification regarding The Goa Factories (Fifteenth Amendment) Rules, 2021, Official Gazette Series I No. 16 dated 15.07.2021.

5. SHRI.MICHAEL LOBO, Minister for Science & Technology to lay the following on the table of the House:

- a) The Report of Goa State Innovation Council, Department of Science & Technology.

6. SHRI. VISHWAJIT P. RANE, Minister for Industries to lay the following on the table of the House:

- a) Audit Reports for the years 2014-15, 2015-2016, 2016-2017 & 2017-2018 pertaining to Goa Khadi and Village Industries Board.
- b) Budget Estimates for the year 2021-22 pertaining to Goa Industrial Development Corporation, Panaji.

4. POSTPONED CALLING ATTENTIONS

1. S/Shri Digambar Kamat, Leader of Opposition, Ramkrishna Dhavalikar, Rohan Khaunte, Vijai Sardesai, Prasad Gaonkar and Vinod Paliencar, Mlas' to call the attention of the Chief Minister/Minister of Education/Minister for Information Technology to the following:

“Fear and anxiety in the minds of students and parents across Goa for non-availability of infrastructure for internet connectivity to attend online classes in this pandemic as the Government failed to resolve the connectivity issue for last more than a year. It is important to note that the lives of student community are at risk as they are attending online classes sitting in forest areas and road side in search of internet connectivity in Rural and Urban areas apart from smart phones/laptops/tablets to be supplied free of cost including other charges for needy poor students of the State. The steps the Government intends to resolve this important issue on priority.”

2. S/Shri Digambar Kamat, Leader of Opposition, Rohan Khaunte, Vijai Sardesai, Prasad Gaonkar and Vinod Paliencar, Mlas' to call the attention of the PWD/ Chief Minister/GSIDC to the following:

"Fear and anxiety in the minds of the people due to dilapidated condition of the National Highway and State roads from Patradevi to Canacona, which is leading to heavy traffic congestion and frequent accidents. The contractors need to be held accountable for haphazard, delayed and substandard job which is affecting entire stretch joining North to South Goa. The contractors are carrying out works at various ends without efficiently completing any portion. Concerns have been raised on there being no visible diversion signs for late night commuters, debris thrown in gutters leading to flooding of roads and fields during rains, major accidents and heavy traffic congestion amidst rising fuel prices. The completion of works on Atal Setu bridge project remains incomplete till date. The haphazard works on these roads have affected basic amenities such as electricity, water, internet. There has been a concern over damage to main water pipelines causing water shortage in constituencies, damage to electrical poles causing extended power failure, cutting of electrical cables for which action needs to be taken on contractors. These basic amenities should not be compromised on pretext of infrastructural development of State, particularly keeping in mind the Covid crisis. The steps the Government proposes to take in this regard."

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2021-2022(DAY-2)

Chief Minister

Demand No. 34	-	School Education
Demand No. 35	-	Higher Education
Demand No. 36	-	Technical Education
Demand No. 37	-	Government Polytechnic, Panaji
Demand No. 38	-	Government Polytechnic, Bicholim
Demand No. 39	-	Government Polytechnic, Curchorem
Demand No. 40	-	Goa College of Engineering
Demand No. 41	-	Goa Architecture College
Demand No. 44	-	Goa College of Art
Demand No. 46	-	Museum
Demand No. 50	-	Goa College of Pharmacy
Demand No. 56	-	Information and Publicity
Demand No. 84	-	Civil Aviation

Minister for Power

Demand No. 3	-	District & Session Court, North Goa
Demand No. 4	-	District & Session Court, South Goa
Demand No. 10	-	Notary Services
Demand No. 24	-	Environment
Demand No. 28	-	Administrative Tribunal
Demand No. 62	-	Law
Demand No. 76	-	Electricity
Demand No. 86	-	New and Renewable Energy

Minister for Public Works

Demand No. 21	-	Public Works
Demand No. 69	-	Handicraft, Textile and Coir
Demand No. 79	-	Goa Gazetteer

Minister for Water Resources

Demand No. 66	-	Fisheries
Demand No. 74	-	Water Resources
Demand No. 80	-	Legal Metrology

Minister for Revenue

Demand No. 7	-	Settlement & Land Records
Demand No. 15	-	Collectorate, North Goa
Demand No. 16	-	Collectorate, South Goa
Demand No. 33	-	Revenue
Demand No. 52	-	Labour
Demand No. 60	-	Employment
Demand No. 82	-	Information Technology

6. GOVERNMENT BILLS-INTRODUCTION

1. Dr. Pramod Sawant, Chief Minister to move for leave to introduce The Goa Mineral Development Corporation Bill, 2021.

ALSO to introduce the Bill.

2. Dr. Pramod Sawant, Chief Minister to move for leave to introduce The Goa Public Gambling (Amendment) Bill, 2021.

ALSO to introduce the Bill.

3. Dr. Pramod Sawant, Chief Minister to move for leave to introduce The Goa (Regulation of Film Shooting) Bill, 2021.

ALSO to introduce the Bill.

4. Smt. Jennifer Monserrate, Minister for Revenue to move for leave to introduce The Goa Agriculture Tenancy (Amendment) Bill, 2021.

ALSO to introduce the Bill.

5. Smt. Jennifer Monserrate, Minister for Revenue to move for leave to introduce The Indian Stamp (Goa Amendment) Bill, 2021.

ALSO to introduce the Bill.

6. Shri Milind Naik, Minister for Urban Development to move for leave to introduce The Goa Municipalities (Amendment) Bill, 2021.

ALSO to introduce the Bill.

7. **GOVERNMENT BILLS-CONSIDERATION AND PASSING**

1. Dr. Pramod Sawant, Chief Minister to move that India International University of Legal Education and Research of the Bar Council of India Trust at Goa Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

2. Dr. Pramod Sawant, Chief Minister to move that The Goa Goods and Services Tax (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

3. Shri Chandrakant Kavlekar, Minister for Town and Country Planning to move that The Goa Town and Country Planning (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

4. Shri Chandrakant Kavlekar, Minister for Agriculture to move that The Goa Agricultural Produce and Livestock Marketing (Promotion and Facilitation) (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

5. Shri Nilesh Cabral, Minister for Law to move that The Court-Fees (Goa Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

6. Shri Nilesh Cabral, Minister for Law to move that The Goa Laws (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

7. Shri Mauvin Godinho, Minister for Housing to move that The Goa Housing Board (Amendment) Bill, 2021 be taken into consideration

ALSO to move that the Bill be passed.

8. Shri Michael Lobo, Minister for Science, Technology and Waste Management to move that The Goa Waste Management (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

9 .Shri Michael Lobo, Minister for Ports to move that The Goa Barge (Taxation on Goods) (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

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1. Cut motions to be moved in separate list and circulated.
 2. Voting on Cut motions and Demands to be taken up as listed.